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## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/70/IB/2017

PETITION NUMBER

: CP/473/IB/2017

NAME OF THE APPLICANT

: VENKATAKRISHNAN (RP)

(IN THE MATTER OF AUROMIRA ENERGY

COMPANY PVT LTD)

UNDER SECTION

: 33

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

! EVENTARRISHNAN

Resolution

PROFESIONAL

Aus

## <u>ORDER</u>

Mr. Venkarakrishnan, RP in person present and submitted his arguments. **Reserved** for order.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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